

Articles Published by Foreign Diplomats

*1036. **Shri K. Lakkappa:**
Shri A. Sreedharan:

Will the Minister of External Affairs be pleased to state

(a) whether it is a fact that there have been a legations that the Diplomatic representatives of certain countries are publishing articles, some of which are slanderous and detrimental to the interest of India,

(b) if so whether Government will take up the matter with the concerned Diplomatic missions, and

(c) whether Government would persuade the Diplomatic missions to adopt a code of conduct in the matter?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) Yes, there have been such allegations

(b) Yes, the Government will take up the matter with the concerned diplomatic missions

(c) The Government have informed all diplomatic, consular and trade missions in India that it is not permissible to disseminate or distribute publicity material which—

(a) is clearly in contravention of the internal laws of India,

(b) is hostile or unfriendly to India or which has the effect of creating ill-will against the Government or people of India,

(c) is likely to promote ill-feeling between different sections of the people in India; and

(d) is designed to or may have the effect of creating ill-feeling against a third country, with which India has friendly relations.

High Powered Transmitters

*1037. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state

(a) whether the scheme of installation of high-powered radio transmitters to counteract the propaganda by China and Pakistan against India has been implemented,

(b) if so, the details thereof, and

(c) how effective it has proved in its aim?

The Minister of Information and Broadcasting (Shri K. K. Shah):

(a) The scheme is being implemented

(b) Transmitters are likely to be received either by the end of this year or early of next year

(c) Does not arise, but it is bound to be effective

उड़ीसा के भूतपूर्व मुख्य मन्त्री श्री बीजू पटनायक का पासपोर्ट

*1038. श्री यशवन्तसिंह कुशावाह :

श्री क० प्र० सिंह देव :

श्री सी० भुस्तुल्वावी :

श्री अजमल खां :

श्री सेकरीरा :

श्री यशपाल सिंह :

श्री प्र० के० देव :

श्री ए० दीपा :

श्री म० मास्ती :

क्या बँदेसिक-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने उड़ीसा के भूत-पूर्व मुख्य मंत्री श्री बीजू पटनायक के पासपोर्ट की अवधि बढ़ाने का निर्णय किया है ;

(ख) क्या यह भी सच है कि उड़ीसा के वर्तमान मुख्य मंत्री तथा केन्द्रीय गृह-कार्य मंत्री ने बँदेसिक-कार्य मन्त्रालय से अनुरोध किया था कि उनके पासपोर्ट की अवधि नहीं बढ़ाई जाये ;

(ग) पासपोर्ट की अवधि बढ़ाने के लिये प्रार्थना पत्र कब दिया गया था और अवधि कब बढ़ाई गई; और

(घ) क्या उड़ीसा सरकार ने वैदेशिक-कार्य मंत्रालय से अवधि न बढ़ाने का अनुरोध किया था क्योंकि उसका विचार श्री पटनायक के विरुद्ध प्रष्टाचारके आरोपों से एक मुकदमा चलाने का है।

वैदेशिक-कार्य मन्त्री (श्री मृ० क० चागला) (क) जी हा, केन्द्रीय सरकार ने 19 मई, 1967 को श्री जियानन्दपटनायक के पासपोर्ट का नवीकरण करने का फैसला किया।

(ख) मही स्थिति यह है कि उड़ीसा की राज्य सरकार की ओर से केन्द्र सरकार के पास य. अनुरोध प्राप्त हुआ था कि श्री पटनायक के पासपोर्ट का नवीकरण न किया जाए।

(ग) श्री पटनायक के पासपोर्ट का नवीकरण करने के लिए एक जर्जी क्षेत्रीय पासपोर्ट अधिकारी के पास 28 मार्च, 1967 को आई थी और उभका 20 मई, 1967 को नवीकरण कर दिया गया था।

(घ) उड़ीसा सरकार ने केन्द्र सरकार को सूचना दी कि वे उम गज्य के मतियों के विरुद्ध कुछ कथित आरोपों की जांच करने के लिए एक समीक्षण नियुक्त करना चाहते हैं और यह प्रार्थना की कि उसी आधार पर श्री पटनायक के पासपोर्ट का नवीकरण न किया जाय।

AVRO-748

*1089 Shri C. C. Desai:
Shri Virendrakumar Shah:
Shri R. K. Amin:

Will the Minister of Defence be pleased to state:

(a) whether the existing AVRO-748 is already out of date and by the time the present contract with the

Hindustan Aircraft Ltd., Kanpur for the delivery of the 9th aircraft, which should presumably take two years is completed, this particular type of aircraft would be completely out of date;

(b) if so, the reasons for which Government propose to purchase and operate an aircraft which is out of date as regards speed, capacity, cost of flying and safety margins;

(c) whether it is a fact that the production capacity of AVRO aircraft is not utilised hundred per cent and as such the operation will involve commercial loss, and

(d) if so, to what extent, per AVRO per month?

The Minister of State in the Ministry of Defence (Shri B. B. Bhagat):

(a) No, Sir

(b) Does not arise

(c) and (d) The order on HAL (Kanpur Division) for the HS 748 aircraft is not adequate for economic production. But the IAC have to pay to HAL only the cost of import of a comparable aircraft. On a 60 per cent load factor as experienced by IAC on Fokker Friendship, the operating cost of AVRO-748 is comparable to Fokker Friendship.

Return of Naga Delegation from London

*1040. Shri Hem Barua:
Shri Yashpal Singh:
Shri Hem Raj:
Shri Sradhakar Supakar:
Shrimati Jyotsna Chanda:
Shri D. C. Sharma:
Shri Atam Das:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the two-man delegation of Nagas has already returned to India after meeting the Naga rebel leader, Mr. Phizo, in London;